

Calcutta High Court (Appellate Side)

Scrutiny List From 20-07-2021 To 20-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1335/2021	TANUP KUMAR METYA	SAYAK KONAR	10-08-2021	PIN CODE OF ADDRESS OF BOTH THE PETITIONER AND RESPONDENT ARE ABSENT.
2	CPAN	486/2021	MANOJUIT DASMAHANTA	ARIJIT BERA	10-08-2021	1. INSTEAD OF HIS/HER DESIGNATION, 2ND CONTEMNOR MAY BE ADDRESSED BY NAME.
3	CPAN	496/2021	MD. HALIM	SAURAV ROY	10-08-2021	1. CONTEMNORS NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
4	CPAN	497/2021	SUBHAJIT CHATTOPADHYAY	SAURAV ROY	10-08-2021	1. CONTEMNORS NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
5	CPAN	498/2021	SUSOVAN SENGUPTA	SAURAV ROY	10-08-2021	1. CONTEMNORS NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
6	CPAN	499/2021	SARANAN HALDER	SAURAV ROY	10-08-2021	1. CONTEMNORS NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
7	CPAN	500/2021	SANTI NATH RAY	SAURAV ROY	10-08-2021	1. CONTEMNORS NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
8	CPAN	501/2021	SUBRATA DUTTA	SAURAV ROY	10-08-2021	1. CONTEMNOR NAME WRONGLY WRITTEN IN FORM-A. 2. XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER SYNOPSIS.
9	CRM	4920/2021	SIRAJUL HAQUE MONDAL AND OTHERS	PRABIR MAJUMDER	20-07-2021	01. LOWER COURT CASE NUMBER IN THE ORDER SHEET DOES NOT TALLY WITH THE PETITION.
10	CRM	4923/2021	INDRAJIT DAS	PARTHA SARATHI MONDAL	10-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING .
11	CRM	4927/2021	JYOTI PRAKASH DEBNATH ALIAS PAPPU	SOMNATH MAJUMDER	10-08-2021	ADDRESSING OF THE CHIEF JUSTICE IS WRONG .
12	CRM	4937/2021	MURSALIM SEKH @ MURSHALIM SEIKH	DEBAPRIYA SAMANTA	09-08-2021	NOTARY STAMP IN THE I.D PROOF IS MISSING
13	CRM	4942/2021	SK SAFIQL ISLAM	SANTANU TALUKDAR	10-08-2021	1. WRONG PRESENTATION FORM.

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14	CRR	1488/2021	SONALI HARIJAN AND ANR	MD KHAIRUL	10-08-2021	NO PHOTOCOPY OF THE ORDER DATED 04/06/2021 AFTER SHORT LIST OF DATES AND SYNOPSIS
15	CRR	1490/2021	SWAPNA HALDAR AND ANR	PRONAY BASAK	10-08-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
16	CRR	1503/2021	PRASENJIT GHOSH @ PROSENJIT GHOSH	AVINABA PATRA	10-08-2021	1. XEROX COPY OF THE ORDERS ARE NOT ATTACHED AFTER SYNOPSIS.
17	WPA	11739/2021	JAGADISH CHANDRA NASKAR AND ANR	DILIP KUMAR SHYAMAL		
18	WPA	11760/2021	RINA ADHIKARI AND ANR	PROSENJIT MUKHERJEE		
19	WPA	11808/2021	ASHMEET AUTOMOBILES PRIVATE LIMITED	SURYANEEL DAS	10-08-2021	1. NO MOBILE NO OF THE PETITIONER GIVEN IN THE PRESENTATION FORM A. 2. NO WELFARE STAMP IN THE VAKALATNAMA.
20	WPA	11809/2021	ASHMEET AUTOMOBILES PRIVATE LIMITED	SURYANEEL DAS	10-08-2021	1. NO MOBILE NO OF THE PETITIONER GIVEN IN THE PRESENTATION FORM A. 2. NO WELFARE STAMP IN THE VAKALATNAMA.
21	WPA	11822/2021	ARUNDHUTI CHAKRABORTY	SAMIR KUMAR ADHIKARI	10-08-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
22	WPA	11832/2021	SOURENDRA NATH BISWAS	SOUMYAJIT BHATTA	10-08-2021	1. IN THE PETITION AND IN THE FORM-A IN DISTRICT COLUMN PETITIONER HAVE TO MENTION EITHER EAST OR WEST BURDWAN.
23	WPA(P)	212/2021	SABIHA FARHEEN	PRAJNADEEPTA ROY	10-08-2021	1. RESPONDENTS SERIAL NOS. ARE NOT IN CONTINUEOUS WAY.
24	WP.CT	52/2021	UNION OF INDIA AND ORS.	SOVAN MUKHERJEE	10-08-2021	1. MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM 2. SHORT LIST OF DATES NOT PRESENT. 3. CERTIFICATE OF THE ADVOCATE NOT PRESENT ON THE PRAYER PAGE.